

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 214
IA No. 283/JPR/2023
IA No. 405/JPR/2023
CP No. (IBPP)- 01/54C/JPR/2022
Under Section 54C of IBC, 2016

In the matter of:

Shree Rajasthan Syntex Ltd.

...Applicant/Corporate Debtor

Versus

State Bank of India & Ors.

...Respondent/Financial Creditor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Prakul Khurana, Adv.
Ankit Sareen, Adv.
Nilimesh Sen, Adv.
Yash Tandon, Adv.
For the Respondent : Bipin Gupta, Adv.
Naman Pareek, Adv.

ORDER

IA No. 283/JPR/2023

Heard Mr. Prakul Khurana, Adv. appearing on behalf of the Applicant. Mr. Bipin Gupta, Adv. appearing on behalf of the Respondent.

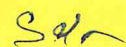
Submissions heard; order reserved.

IA No. 405/JPR/2023

Heard Mr. Prakul Khurana, Adv. appearing on behalf of the Applicant. Mr. Bipin Gupta, Adv. appearing on behalf of the Respondent. List the IA on 10.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 03, 2024

M.S.